

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 20 AND 21 OF 2015

Dated: 21st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

West Bengal State Electricity Transmission Co. Ltd. ...Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission ...Respondent(s)

Counsel for Appellant(s) : Mr. Anand K. Srivastava

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad for R.1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **25.04.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**